

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 246 of 2012 & IA Nos. 401/12, 402/12, 71/13, 245/13,  
439/13, 442/13, 139/14, 395/14 & 396/14**

**&**

**Appeal No. 229/12 & IA No. 368/12**

**Dated : 15<sup>th</sup> October, 2014**

**Present : Hon' ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon' ble Mr. Rakesh Nath, Technical Member**

**In the matter of :**

**Reliance Infrastructure Ltd. ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. C.S. Vaidyanathan, Sr. Adv  
Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Poonam Verma  
Mr. Vishal Anand  
Ms. Prerna Priyadarshini  
Mr. Akshat Jain**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Sakya Singha Choudhary  
Mr. Avjeet Kumar Lala  
Ms. Kanika Chugh  
Mr. Sunej Kapur for IA Nos. 395 & 396 of 2014**

**ORDER**

**Heard Mr. Abhishek Manu Singhvi, Sr. Advocate, for the Respondent. For  
Rejoinder submission post the matter 29th October, 2014 at 4.30 p.m.**

**( Justice M. Karpaga Vinayagam )  
Chairperson**

**( Rakesh Nath )  
Technical Member**

*Sh/jp*